

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-35(ND)/17**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.05.2019.**

**NAME OF THE COMPANY: M/s. Helpline Hospitality Pvt. Ltd.**

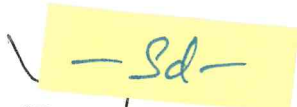
**SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016**

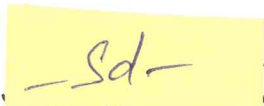
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** None

**ORDER**

CA 599/2019 has been filed by way of a compliance report. As none is present on behalf of the liquidator, renotify this case for further consideration on 27<sup>th</sup> May, 2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**